

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 335/2016

EXECUTIVE ENGINEER, ELECTRICITY DISTRIBUTION DIVISION-FIRST,
DISTRICT MIRZAPUR Petitioner(s)

VERSUS

SHANKAR DAYAL SINGH Respondent(s)
(with interim relief and office report)

Date : 09/05/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Suraj Singh, Adv.
Mr. Pradeep Misra, Adv.

For Respondent(s)

Mr. Joseph Pookkatt, Adv.
Mr. Prashant Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time, as last opportunity, is granted to the
sole respondent for filing counter affidavit.

Registry to process the matter thereafter for listing
before the Hon'ble Court, as per rules, irrespective of the
fact as to whether counter affidavit is filed or not.

(PAWAN DEV KOTWAL)
Registrar

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2016.05.11
11:15:14 IST
Reason: